KUMARI VIMLA VERMA: Madam I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development, New Delhi, (Volumes I & II) for the year 1993-94, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers . mentioned at (a) above. (Placed in Library, See No. LT-8680/95)
- (ii) (a) Annua] Accounts of the Shri
 Lai Bahadur Shastri
 Rashtriya Sanskrit
 Vidyapeetha, New Delhi for
 the year 1993-94, and the
 Audit Report, on the
 Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. (Placed in Library, See No. LT-8677/95)

Report and accounts (1994-95) of the Aeronautical Development Agency and Jawahar Institute of Mountaineering and Winter Sports.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPTT. OF DEFENCE) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Madam, I lay on

the Table a copy each (in English and Hindi) of the following papers:—

- (a) Tenth Annua] Report and Accounts of the Aeronautical Development Agency, Bangalore, for the year 1994-95, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report. (Placed in Library, *See* No. LT-8835/95)
 - (ii) Annual Administration Reports of Cantonment Boards, for the year 1994-95. (Placed in Library, *See* No. LT-8838/95)
- (iii) (a) Annual Report and Accounts of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgaon, Jammu and Kashmir, for the year 1994-95, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library, See No. LT-8837/95]
- I. Notification of the Ministry of civil Supplies, consumer Affairs and Public Distribution.
- II. Report and accounts (1994-95) National Cooperative Consumers federation of India Ltd.

SHRI VENOD SHARMA: Madam, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution Notification GSR No. 759(E), dated the 21st November, 1995, publishing the Consumer Protection (Second Amendment) Rules, 1995, under subsection (1) of Section 31 of the consumer Protection Act, 1986. [Placed in Library, See No. LT-8532/95]